

CA No. /20
Shanti Devi Vs. BSESState

Fresh appeal received by way of assignment. It be checked and registered.

20.08.2020

Matter taken up through video conferencing(Cisco Webex).

Present: Counsel for the appellant.

Notice of the appeal be sent to the respondent on filing of PF, for
19.10.2020.

TCR be called two days prior to the next date of hearing.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-20.08.2020

FIR No. 343/19
PS: Kashmere Gate
U/s: 304/34 IPC
Amit Kumar Vs. State

20.08.2020

Fresh application for extension of interim bail received by way of assignment. It be checked and registered.

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

Sh. Mohit Prasad, Ld. Counsel for applicant/accused Amit.

This is an application for extension of interim bail moved on behalf of applicant/accused Amit.

Let report be called from the IO specifically on the point whether applicant/accused has provided his mobile number to the IO and is marking his presence before him or not on every month.

Put up on 22.08.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

CA No.12/20
Binu Chaudhary Vs. State & Anr.

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.

Put up on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

CA No.91/20
Rajeev Bhardwaj Vs. Richi Bakshi Bhardwaj

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None.

Put up on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 72/19
SC No. 99/20
PS: Jama Masjid
State Vs. Sonu @ Shanu

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for arguments on charge, on 28.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 119/09
SC No. 246/18
PS: Kotwali
State Vs. Ramesh Kumar @ Punjabi

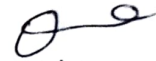
20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 28.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 523/17
SC No. 290/18
PS: Kashmere Gate
State Vs. Sanjay Gupta & Ors.

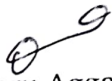
20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for PE on 28.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 181/18
SC No. 494/19
PS: Sadar Bazar
State Vs. Jitesh @ Kapil


20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 28.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No.73/17
SC No. 810/17
PS: Gulabi Bagh
State Vs. Kanhaie Jha

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for final arguments on 25.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 53/17
SC No. 794/17
PS: Subzi Mandi Railway Station
State Vs. Rajendra Singh

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for final arguments on 25.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 350/17
SC No. 75/18
PS: Nabi Karim
State Vs. Rakesh @ Guddu & Ors.

20.08.2020


Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

Accused Sushil and Rakesh produced from JC through V/C.

Sh. M. C. Jain, Ld. Counsel for all 3 accused.

Ld. Counsel informed that one of the accused Rohit is on bail. Let notice be sent to accused Rohit to appear before the court, on 26.08.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.


FIR No. 205/17
SC No. 259/18
PS: Chandni Mahal
State Vs. Yasin @ Sahin

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.
Sh. Alok Vajpai, Ld. LAC for accused persons.

Put up for final arguments on 31.08.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No. 121/17
SC No. 886/17
PS: Railway Main Delhi
State Vs. Firoz

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for final arguments on 25.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

CA No. 310/19

Narsingh Bahadur Singh Vs. State, Registrar of Companies

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Ms. Neha Gupta, Ld. Counsel for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Put up for arguments on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

FIR No.274/17
SC No. 708/18
PS: Burari
State Vs. Gaurav Sharma

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for DE on 28.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
20.08.2020.

M. CrI. No. 06/19

Abhishek Nishad Vs. State

20.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for applicant.

Sh. Virender Singh, Ld. Addl. PP for the State.

Put up for arguments on 21.09.2020.


(Charu Aggarwal)

ASJ-02, Central, THC, Delhi

20.08.2020.